

**COURT NO. 10**  
**THE HONOURABLE SRI JUSTICE K.SURENDER**

**To be heard on Monday the 29th day of April 2024(AT 10:30 AM - HYBRID MODE)**  
**NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -**  
**<https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR DISMISSAL</b>				
1	MACMA/1749/2008	PINGALI LAKSHMI	P SATYA MANJULA (R2) R1 DISD FOR DEFAULT VIDE C.O.DT.13/7/16 R2 APP	NALGONDA
2	MACMA/4759/2008	V KRISHNA RAO	V L SURENDRA RR 1 & 2 APP V.L SURENDRA R3 SERVED	HYDERABAD
3	CRLRC/1347/2009 CRLRC/1346/2009	B SHIVA RAM SHARMA	PUBLIC PROSECUTOR	KARIMNAGAR
4	CRLRC/1346/2009	B SHIVA RAM SHARMA	PUBLIC PROSECUTOR	KARIMNAGAR
5	CRLRC/1529/2009	M V SURESH	PUBLIC PROSECUTOR K BUCHI BABU (R23) K BUCHI BABU (R2) R1-STATE REP BY PP. RR2 TO R4-VAKAL;ATH FILED BY M/S.K BUCHI BABU.	HYDERABAD
6	CRLRC/1620/2009	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
7	CRLRC/1628/2009	ANANTHULA RAVINDER	PUBLIC PROSECUTOR	HYDERABAD
8	CRLRC/1672/2009	N SIVA REDDY	PUBLIC PROSECUTOR	HYDERABAD
9	CRLA/906/2010	DONTIREDDY SRINIVASA REDDY	PUBLIC PROSECUTOR MEMO FILED USR 68054/23. PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
10	CRLA/581/2011	RAMIDI SATHYANARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. NOTICE SENT, NOT YET RETURNED.	MAHABUBNAGAR
11	CRLRC/2491/2011	P NAGENDRA REDDY	PUBLIC PROSECUTOR AVANCHA H CHAKRAVARTHY (R24)	HYDERABAD
12	MACMA/3198/2011	E V V S RAVI KUMAR	K RAVIKANTH R1 APP BY Mr.K.RAVIKANTH R2 DIED RR 3&4 NOTICE SENT NOT YET RETURNED	HYDERABAD
13	CRLRC/2008/2012	M GOVIND REDDY	PUBLIC PROSECUTOR C RAGHU (R55) ADDITIONAL MATERIAL PAPERS FILED USR NO 41179/2024	HYDERABAD
14	MACMA/2897/2012	RAMACHANDRAREDDY GADI	Y ASHOK RAJ RR 1 & 2 APP RR 3 & 4 UNSERVED (LEFT)	KARIMNAGAR
15	MACMA/3125/2012	CHANDRA SHEKHARA GUPTA GELLI	A RAMA KRISHNA REDDY (SC FOR CBEC) CHANDRASEKHAR REDDY GOPIREDDY (R26) R1 APP R2 NOTICE SENT NOT YET RETURNED	NALGONDA

16	MACMA/4241/2012	N S BHASKARA RAO	C VIKRAM CHANDRA R1 APP R2 DISD FOR DEFAULT VIDE C.O.DT.21/12/11	HYDERABAD
17	CRLA/370/2013	G JYOTHI KIRAN	PUBLIC PROSECUTOR	HYDERABAD
18	CRLA/535/2013	MAHESWARA RAO KUNCHEAM	PUBLIC PROSECUTOR CHALLA AJAY KUMAR (R107) R1 APP BY PP R2 APP MEMO FILED USR 5457/2019. LC RECORDS NOT RECEIVED	KHAMMAM
<b><u>FINAL HEARING (MACMA)</u></b>				
19	MACMA/2382/2009 MACMA/2047/2013	P SATYA MANJULA	C VIKRAM CHANDRA R 1 APP Mr.C.VIKRAM CHANDRA R 2 SERVED	HYDERABAD
20	MACMA/2047/2013	C VIKRAM CHANDRA	RAMACHANDRAREDDY GADI P SATYA MANJULA (R2) R 1 SERVED R 2 NOTICE SENT NOT YET RETURNED	HYDERABAD
21	MACMA/1073/2010 IA 1/2019(Direction Petition)	NARSI REDDY TEEGALA	CHANDRAIAH SOMAVARAPU RRS 1 TO 3 APP R4 UNSERVED	HYDERABAD
22	MACMA/608/2011	KOTA SAMEER KUMAR	V ATCHUTA RAM R1 APP BY Mr.V.ATCHUTA RAM R2 EXPIRED AS PER POSTAL ENDORSEMENT	HYDERABAD
23	MACMA/838/2011	A RAMAKRISHNA REDDY	M SANGA REDDY RR 1 TO 5 APP RR 2 TO 4 MINORS REP BY R1 R6 UNSERVED	NIZAMABAD
24	MACMA/1566/2011	S A V RATNAM	K L N RAO RR1 TO 4 APP BY Mr.KLN RAO R5	MAHABUBNAGAR
25	MACMA/2597/2011	R VENKAT RAM REDDY	R1 DISD VIDE C.O.DT.24/06/11 R2 UNSERVED (NSP)	NIZAMABAD
26	MACMA/2625/2011	N PARAMESWARA REDDY	P RADHIVE REDDY M GOWRI SHANKAR (R3) K VENKATA RAO (R2) RR 1 TO 3 APP R4 MINOR REP BY R1 R5 APP	NIZAMABAD
27	MACMA/3298/2012	R ANURAG (SC FOR TSRTC)	V VENKATARAMI REDDY J SANDHYA RANI (R68) RR 1 TO 3 APP R4 SERVED R5 APP R6 SERVED	MAHABUBNAGAR
28	MACMA/3709/2012 MACMA/536/2013	B YUVRAJ	V VENKATARAMI REDDY RR 1 TO 3 & 5 SERVED R4 UNSERVED R6 APP	MEDAK
29	MACMA/536/2013	R VINOD REDDY	G VISHWESHWAR REDDY (R5) V VENKATARAMI REDDY (R6) B YUVRAJ (R2) RR 1 & 3 UNSERVED R2 APP BY B.YUVRAJ R4 APP	MEDAK
30	MACMA/4153/2012	T RAMULU	C VIKRAM CHANDRA A P VENUGOPAL (R4) RR1&5 APP BY Mr.P.VENUGOPAL R6 UNSERVED	HYDERABAD

**INTERLOCUTORY**

31	MACMA/2869/2008 IA 2/2008(MACMAMP 5903/2008)(Petition to Declare Major)	A SUDERSHAN REDDY	R ANURAG (SC FOR TSRTC) SR SERVED (SRI KALUKURI SRINIVASA RAO)	MAHABUBNAGAR
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**FINAL HEARING**

32	MACMA/3065/2008	SHAIK MADAR	K RATHANGA PANI REDDY KATTA LAXMI PRASAD (R6) RR 1 & 2 APP R3 APP (C) SOLE APPELLANT APP BY SHAIK MADAR	KHAMMAM
33	MACMA/3115/2008	B HARINATH RAO	SRIMAN P SATYA MANJULA (R2) R1 NOT NECESSARY VIDE C.T. R2 APP	WARANGAL
34	MACMA/3256/2008	Y ASHOK RAJ	KUNAMALLA RAJENDRA PRASAD R1 SERVED R2 APP	KARIMNAGAR
35	MACMA/3292/2008	P RADHIVE REDDY	G S PRAKASH RAO KOTA SUBBA RAO (R2) R1 SERVED R2 APP	NIZAMABAD
36	MACMA/3296/2008	KOWTURU PAVAN KUMAR	KARRI MURALI KRISHNA KATTA LAXMI PRASAD (R10) R1 SERVED R2 APP R3 APP	KHAMMAM
37	MACMA/3312/2008	PALLE SRIHARINATH	SR SERVED	MEDAK
38	MACMA/3472/2008	N SREEDHAR REDDY	P BHANU PRAKASH (R2) R1 UNSERVED R2 APP	NALGONDA
39	MACMA/3481/2008	CHANDRASEKHAR REDDY GOPIREDDY	P SATYA MANJULA R1 SERVED R2 APP	HYDERABAD
40	MACMA/3626/2008	S SURENDER REDDY	R VENKAT RAO T SRIKANTH REDDY (R9) SWATI GUDA (R3) R1 NOT NECESSARY VIDE C.T. R2 APP R3 APP BY SWATI GUDA	ADILABAD
41	MACMA/4268/2008	C VIKRAM CHANDRA	P SATYA MANJULA SRIMAN (R66) KOTA SUBBA RAO (R2)	HYDERABAD
42	MACMA/4558/2008	PALLE SRIHARINATH	SR SERVED	MEDAK
43	MACMA/4784/2008	S SURENDER REDDY	KOTA SUBBA RAO R 1 TO R 2 SERVED R 3 NOT NECESSERY PARTY VIOD CT	ADILABAD
44	MACMA/5050/2008	V RAVI KIRAN RAO	MUDDU VIJAY R 1 SERVED R 2 APP Mr.MUDDU VIJAY	NIZAMABAD
45	MACMA/5054/2008	M KRISHNA REDDY	KALPANA EKBOTE B YUVRAJ (R2) KOTA SAMEER KUMAR (R2) R 1 APP BY Mr.B.YUVRAJ R 2 APP BY Smt KALPANA EABOTE	HYDERABAD

46	MACMA/5068/2008	P RADHIVE REDDY	V SAMBASIVA RAO (R2) NARESH BYRAPANENI (R30) R 1 REMAINED EXPARTY BEFORE TRIBUNAL NO NOTICE IS NECESSARY VIDE CO dt 15/09/16 R 2 APP	NIZAMABAD
47	MACMA/5073/2008	D NARESH KUMAR NARESH REDDY CHINNOLLA	NARESH BYRAPANENI P BHANU PRAKASH (R1) R 1 SERVED R 2 REMAINED EXPARTY BEFORE THE TRIBUNAL AND NO NOTICE IS NECESSARY VIDE CO dt 15/09/16 R 3 APP	ADILABAD
48	MACMA/5137/2008	S SURENDER REDDY	B G UMA DEVI RR 1&2 APP BY Smt B.G.UMADEVI	NIZAMABAD
49	MACMA/5193/2008	C VIKRAM CHANDRA	KATTA LAXMI PRASAD R 1 NOT NECESSARY VIDE CT R 2 APP	HYDERABAD
50	MACMA/1748/2009	PRAMOD KUMAR KEDIA	V SAMBASIVA RAO S V R SUBRAHMANYAM (R6) R1 NOTICE SENT NOT YET RETURNED RR 2 & 4 APP RR 3 & 5 UNSERVED R6 APP (LETTER)	HYDERABAD
51	MACMA/1039/2012	P RAMAKRISHNA REDDY	HARINATH REDDY SOMA KOTA SUBBA RAO (R25)	HYDERABAD
52	MACMA/1909/2012	P RAMAKRISHNA REDDY	MOHD YOUSUF A V K S PRASAD (R2) R1 SERVED R2 APP	HYDERABAD
53	MACMA/2410/2012	P RAMAKRISHNA REDDY	KALPANA EKBOTE HARINATH REDDY SOMA (R14) I MAAMU VANI (R2) R1 APP R2 APP	HYDERABAD
54	MACMA/1090/2013 MACMA/1091/2013	GADDAM SRINIVAS (SC FOR TSRTC)	Y HEMA CHANDER V KRISHNA RAO (R6) RR 1 & 4 APP RR 2 & 3 MINORS REP BY R1 RR 4 & 6 SERVED R5 APP R7 UNSERVED (LETTER)	KARIMNAGAR
55	MACMA/1091/2013	GADDAM SRINIVAS (SC FOR TSRTC)	Y HEMA CHANDER V KRISHNA RAO (R85) RR 1 TO 6 APP RR 2,3 & 6 MINORS REP BY R1 R7 APP R8 SERVED R9 UNSERVED	KARIMNAGAR
56	MACMA/1150/2013	JAGATHPAL REDDY KASI REDDY	T MAHENDER RAO R1 SERVED R2 APP	HYDERABAD
57	MACMA/2242/2013 MACMA/2460/2012	VENKATESWARLU SANISETTY	A RAMAKRISHNA REDDY R1 SERVED R2 APP (LETTER)	MEDAK
58	MACMA/2460/2012	A RAMAKRISHNA REDDY	R1 NOTICE SENT NOT YET RETURNED RR 2 TO 5 UNSERVED R6 SERVED	MEDAK
59	MACMA/2596/2013	I MAAMU VANI	P RAMAKRISHNA REDDY RR 1 TO 5 APP R6 NOTICE SENT NOT YET RETURNED	NALGONDA

60	MACMA/2961/2013	JAGATHPAL REDDY KASI REDDY	T MAHENDER RAO R1 PARTY DIED VIDE POSTAL ENDORSEMENT R2 APP (LETTER)	HYDERABAD
61	MACMA/248/2014	DASI RAMESH	VIJAYA BHASKAR MOOLA R1 REFUSED R2 EXPIRED AS PER POSTAL ENDORSEMENT R3 APP (LETTER)	WARANGAL
62	MACMA/1533/2015	AZAR SRAVAN KUMAR	Y S YELLA NAND GUPTA SR APP	NIZAMABAD
63	MACMA/2472/2015	P RAMAKRISHNA REDDY	I MAAMU VANI R1 UNSERVED(UNCLAIMED) R2 APP	NALGONDA
64	MACMA/883/2016 MACMA/1223/2013	JAGATHPAL REDDY KASI REDDY	A JAYANTHI I MAAMU VANI (R2) R1 UNSERVED R2 APP R3 APP (LETTER)	HYDERABAD
65	MACMA/1223/2013	JAGATHPAL REDDY KASI REDDY	A RAMAKRISHNA REDDY R1 SERVED R2 APP (LETTER)	RANGA REDDY
66	MACMA/2755/2016	T MAHENDER RAO	P RAMAKRISHNA REDDY R1 APP BY Mr.P.RAMAKRISHNA REDDY R2 UNSERVED R3 UNSERVED	HYDERABAD
67	MACMA/2788/2016	P RAMAKRISHNA REDDY	R1 NOTICE SENT NOT YET RETURNED R2 UNSERVED R3 SERVED	HYDERABAD
<b>FINAL HEARING</b>				
68	CRLRC/273/2009 CRLRC/1722/2009	M GOVIND REDDY	PUBLIC PROSECUTOR	HYDERABAD
69	CRLRC/1722/2009	M GOVIND REDDY M V S PRASAD	PUBLIC PROSECUTOR	HYDERABAD
70	CRLRC/460/2009	G NARENDER RAJ	PUBLIC PROSECUTOR	HYDERABAD
71	CRLRC/728/2009	S MADAN MOHAN RAO	PUBLIC PROSECUTOR N B SUDARSHAN (R23)	HYDERABAD
72	CRLRC/732/2009	A L RAJU	PUBLIC PROSECUTOR	MEDAK
73	CRLRC/1203/2009	PUBLIC PROSECUTOR	CH DHANAMJAYA R1-VAKALATH FILED BY M/S.CH DHANAMJAYA.	RANGA REDDY
74	CRLRC/1224/2009	KIRAN REDDY MALLARAPU	PUBLIC PROSECUTOR R1-STATE REP BY PP.	KHAMMAM
75	CRLRC/1375/2009	K SAI BABU	PUBLIC PROSECUTOR	HYDERABAD
76	CRLRC/1537/2009	P NAGENDRA REDDY	PUBLIC PROSECUTOR JYOTHI ESWAR GOGINENI (R19)	HYDERABAD
77	CRLRC/1548/2009	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
78	CRLRC/1599/2009	ADIL ALI MEER LEGAL AID	PUBLIC PROSECUTOR R1-STATE REP BY PP. R2-NOTICE SENT NOT YET RETURNED. MEMO PROOF OF SERVICE FILED USR 59591/2023.	KHAMMAM

79	CRLRC/1604/2009	MIR MAZHER ALI KHAN	PUBLIC PROSECUTOR MEMO FILED USR 77992/2022.	NALGONDA
80	CRLRC/1788/2009	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR	NALGONDA
81	CRLA/1812/2009	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
82	CRLRC/2060/2009	NAZIR AHMED KHAN	PUBLIC PROSECUTOR DASARI RAMAMOCHAN RAO (R22)	HYDERABAD
83	CRLRC/2064/2009	T P SARMA	PUBLIC PROSECUTOR	HYDERABAD
84	CRLRC/2068/2009	LAKSHMI D S	LEGAL AID	MEDAK
85	CRLRC/2075/2009	S VIJAYA PRASHANTH	PUBLIC PROSECUTOR	RANGA REDDY
86	CRLRC/2085/2009	D BHASKAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
87	CRLRC/2119/2009	A PRABHAKAR RAO	PUBLIC PROSECUTOR KIRAN REDDY MALLARAPU (R51)	NIZAMABAD
88	CRLRC/2121/2009	P PRABHAKAR REDDY	PUBLIC PROSECUTOR M RAM MOHAN REDDY (R39)	KARIMNAGAR
89	CRLRC/2148/2009	P NAGENDRA REDDY	PUBLIC PROSECUTOR N MANOHAR (R21)	HYDERABAD
90	CRLRC/2171/2009	KADARI ANJAMMA LEGAL AID	PUBLIC PROSECUTOR	NALGONDA
91	CRLRC/2218/2009	MAHESH RAJE	PUBLIC PROSECUTOR P GIRI KRISHNA (R5)	HYDERABAD
92	CRLA/41/2011	C RAGHU	PUBLIC PROSECUTOR PAPER BOOKLET PUT UP IN EB.	NALGONDA
93	CRLA/70/2011	C HARI PREETH	PUBLIC PROSECUTOR PAPER BOOKLET PUT UP IN EB.	MAHABUBNAGAR
94	CRLRC/315/2011 CRLRC/890/2011	L HARISH	PUBLIC PROSECUTOR	MAHABUBNAGAR
95	CRLRC/890/2011	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
96	CRLA/648/2011	RAVI KUMAR VELURI	PUBLIC PROSECUTOR V NITESH (R9) NOTICE SENT, NOT RETURNED. PAPER BOOK PREPARED AND PUT UP IN EB.	MEDAK
97	CRLA/704/2011 CRLA/606/2011 CRLA/712/2011	N SIVA REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 704/2011, 712/2011 AND 606/2011 PREPARED AND PUT UP IN EB.	RANGA REDDY
98	CRLA/606/2011	N SIVA REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 704/2011, 712/2011 AND 606/2011 PREPARED AND PUT UP IN EB.	RANGA REDDY
99	CRLA/712/2011	N SIVA REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 704/2011, 712/2011 AND 606/2011 PREPARED AND PUT UP IN EB.	RANGA REDDY
100	CRLA/841/2011	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR PAPER BOOKLET PUT UP IN EB	HYDERABAD

101	CRLA/898/2011	SRINIVASA RAO MADIRAJU	PUBLIC PROSECUTOR (PAPER BOOKLET PUT UP EB)	RANGA REDDY
102	CRLA/922/2011	S SURENDER REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
103	CRLA/1050/2011	ZAKIR ALI DANISH	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
104	CRLRC/1090/2011 CRLRC/1091/2011	L HARISH	PUBLIC PROSECUTOR MUDDANA KOTESWARA RAO (R10)	RANGA REDDY
105	CRLRC/1091/2011	L HARISH	PUBLIC PROSECUTOR MD. SHAKIR HUSSAIN (R23)	RANGA REDDY
106	CRLA/1132/2011	D V CHALAPATHI RAO	PUBLIC PROSECUTOR	RANGA REDDY
107	CRLA/1144/2011	T V SRI DEVI	PUBLIC PROSECUTOR	HYDERABAD
108	CRLRC/1196/2011	A PRABHAKAR RAO	PUBLIC PROSECUTOR	NIZAMABAD
109	CRLA/1314/2011	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
110	CRLA/1410/2011	V BRAHMAIAH CHOWDARY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
111	CRLRC/1476/2011	KIRAN REDDY MALLARAPU	PUBLIC PROSECUTOR	KHAMMAM
112	CRLA/1494/2011	K SARVA BHOUMA RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
113	CRLRC/1554/2011	P LAKSHMA REDDY	PUBLIC PROSECUTOR	ADILABAD
114	CRLRC/2125/2011	A PRABHAKAR RAO	PUBLIC PROSECUTOR	MEDAK
115	CRLRC/1963/2012	C HARI PREETH	PUBLIC PROSECUTOR A DATTANAND (R19)	HYDERABAD
116	CRLRC/2056/2012	P DEVENDER	PUBLIC PROSECUTOR	WARANGAL
117	CRLRC/2232/2012	M VIJAYA KANTH	PUBLIC PROSECUTOR KODAVATI SRINIVASA RAO (R5)	HYDERABAD
118	CRLRC/2360/2012	M RAJENDER REDDY	PUBLIC PROSECUTOR CHALLA GUNARANJAN (R2)	HYDERABAD
119	CRLRC/40/2013	N C DAS	PUBLIC PROSECUTOR M MADHAVA REDDY (R11)	HYDERABAD
120	CRLA/220/2013	M RAMALINGESWARA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MEDAK
121	CRLA/240/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
122	CRLA/296/2013	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR	NALGONDA
123	CRLRC/366/2013	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR (AP) R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP. PROOF OF SERVICE FILED USR NO 30180/2024	HYDERABAD

124	CRLA/439/2013 CRLA/454/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK FOR 439/2013 AND 454/2013 PREPARED AND PUT UP IN EB.	WARANGAL
125	CRLA/454/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK FOR 439/2013 AND 454/2013 PREPARED AND PUT UP IN EB.	WARANGAL
126	CRLA/468/2013	ANDE VISHALA LEGAL AID	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 79616/2022. PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
127	CRLA/548/2013	D BHASKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
128	CRLRC/821/2013	C V R RUDRA PRASAD	PUBLIC PROSECUTOR SR1-STATE REP BY PP.	HYDERABAD
129	CRLRC/957/2013	V V L N SARMA	PUBLIC PROSECUTOR I GOWTHAM (R12)	HYDERABAD
130	CRLRC/981/2013	KRISHNA REDDY PUTTA	PUBLIC PROSECUTOR	RANGA REDDY
131	CRLRC/1000/2013	O MANOHER REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
132	CRLA/1090/2013	CH PUSHYAM KIRAN	PUBLIC PROSECUTOR RR 1TO3 UNSERVED R4 APP BY PP	HYDERABAD
133	CRLA/1150/2013	CH VENKAT RAMAN	PUBLIC PROSECUTOR S SURENDER REDDY (R2) R1 APP BY PP R2 APP LC RECORD NOT RECEIVED	HYDERABAD
134	CRLRC/1194/2013	C HARI PREETH	PUBLIC PROSECUTOR MOHAMMED SHUJAULLAH KHAN (R53)	HYDERABAD
135	CRLRC/1209/2013	V SATYAM REDDY	PUBLIC PROSECUTOR GOLI VIPLAV REDDY (R7)	RANGA REDDY
136	CRLRC/1233/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
137	CRLRC/1234/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
138	CRLRC/1235/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
139	CRLRC/1276/2013	LOVANEET KUMAR SHARMA	PUBLIC PROSECUTOR A M QURESHI (R24)	HYDERABAD
140	CRLRC/1339/2013	P ANIMI REDDY	PUBLIC PROSECUTOR MEMO FILED USR NO 29806/2024	HYDERABAD
141	CRLRC/1367/2013	MOHD SHAFIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
142	CRLRC/1417/2013	V RAGHUNATH	PUBLIC PROSECUTOR	NALGONDA
143	CRLRC/1431/2013	RAJAGOPALLAVAN TAYI	PUBLIC PROSECUTOR	MAHABUBNAGAR
144	CRLRC/1438/2013	D SANGEETHA REDDY	PUBLIC PROSECUTOR VENKATESWARLU POSANI (R9)	KHAMMAM
145	CRLRC/1474/2013	V PADMANABHA RAO	PUBLIC PROSECUTOR S AJAY KUMAR (R4)	MAHABUBNAGAR
146	CRLRC/1498/2013	BETHI VENKATESWARLU	PUBLIC PROSECUTOR	HYDERABAD



147	CRLRC/1512/2013	S SRINIVASA SHARMA	PUBLIC PROSECUTOR Dr. C S CHAKRAVARTHY (R3)	HYDERABAD
148	CRLRC/1573/2013	M NAGA RAJU	PUBLIC PROSECUTOR	RANGA REDDY
149	CRLRC/1587/2013	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
150	CRLRC/1588/2013	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
151	CRLRC/1589/2013	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
152	CRLRC/1590/2013	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
153	CRLRC/1591/2013	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
154	CRLRC/1592/2013	PALLE SRIHARINATH	PUBLIC PROSECUTOR	MEDAK
155	CRLRC/1618/2013	S SURENDER REDDY	PUBLIC PROSECUTOR	ADILABAD
156	CRLRC/1619/2013	B BAL REDDY	PUBLIC PROSECUTOR	RANGA REDDY
157	CRLRC/1651/2013	NAGARAJU YANAMANDRA	PUBLIC PROSECUTOR	HYDERABAD
158	CRLRC/1676/2013	G V S MEHAR KUMAR	PUBLIC PROSECUTOR VENKATESWARA RAO UPPALA (R15)	RANGA REDDY
159	CRLRC/1706/2013	M PARTHA SARATHY	PUBLIC PROSECUTOR	NIZAMABAD

**FINAL HEARING (AT 2.15 PM)**

160	SA/601/2011 IA 1/2012(SAMP 50674/2012)(Condone Delay Petition) IA 2/2017(SAMP 469/2017)(Vacate Stay Petition)	K V BHANU PRASAD	MOHD MOIN AHMED QUADRI T V RAJEEVAN MEMO FILED BY U.S.R.No.21765 dt.29/02/2024 Memo filed vide USR No.37016 dated 15- 04-2024 Memo of written arguments filed on Behalf of the respondent vide USR No.39679 dated 22.04.2024	MEDAK
161	SA/1713/2011 IA 1/2023(Direction Petition) IA 3/2023(Re-Open Petition) IA 1/2024(Fix an Early Date)	KOTHAPALLI SAI SRI HARSHA	Y ASHOK RAJ M/S BHARADWAJ ASSOCIATES (R33) Written Synopsis filed vide USR No.42689 dated 25-04-2023	HYDERABAD

**ADMISSION**

162	SA/755/2012 CC/441/2021	GUDI MADHUSUDHAN REDDY PONNAM ASHOK GOUD	K BUCHI BABU J VENUDHAR REDDY (R2) J VENUDHAR REDDY (R4) E V JAGATHSEN REDDY (R7) J VENUDHAR REDDY (R3) D BHASKAR YADAV (R6)	KARIMNAGAR
163	CC/441/2021	J VENUDHAR REDDY	GUDI MADHUSUDHAN REDDY order dt 29/01/24. RR 1 AND 2 NOTICE SENT BY RPAD not yet returned served. Sri G.Purushottam Reddy Advocate, High Court Advocates Association, High Court Premises Hyderabad-Notice served by Spl.Messenger.	KARIMNAGAR
164	SA/2/2016 SA/803/2017	MANJARI S GANU	B SHESHU KUMAR MEMO filed vide USR No.1398 dated 04- 01-2023 RR 2 to 5- Notice sent not yet returned. RR 2 to 5 appearance by B. Sheshu Kumar Advocate(8284) vide USR No. 34149 dated 31.03.2023	HYDERABAD

165	SA/803/2017		B SHESHU KUMAR SA 2/2016 IS ALREADY ADMITTED ON 01.07.2016 Memo filed vide USR No.1399 dated 04- 01-2023 RR 2, 4, 5 appearance by B. Sheshu Kumar (8284) vide USR No. 34147 dated 31.03.2023	HYDERABAD
166	SA/102/2016 IA 1/2016(SAMP 270/2016)(Stay Petition) IA 2/2016(SAMP 756/2016)(Vacate Stay Petition) IA 3/2016(SAMP 2728/2016)(Fix an Early Date) SA/219/2016	P VINAYAKA SWAMY	RUPENDRA MAHENDERA RAVINDRA BHARATI Memo filed vide USR No.27441 dated 14- 03-2023	HYDERABAD
167	SA/219/2016	P VINAYAKA SWAMY	RUPENDRA MAHENDERA	HYDERABAD
168	SA/442/2016	C V R RUDRA PRASAD	R RANGANATHAN SRINIVAS VELAGAPUDI (R4) Memo Proof of Service filed vide USR No.115889 dated 15-12-2022 Counter Affidavit filed Vide USR No.17195 Dated 15/02/2023 Memo Proof of Service filed vide USR No.61111 dated 07-07-2023	MEDAK
169	SA/533/2016 IA 1/2016(SAMP 1321/2016)(Injunction Petition) IA 1/2022(Condone Delay Petition) IA 2/2022(Set Aside Abatement) IA 3/2022(L R Petition)	MD AJMAL AHMED	M LAYEEQ KHAN	KARIMNAGAR
170	SA/901/2016 IA 1/2016(SAMP 2281/2016)(Receive Docs Petition) IA 2/2016(SAMP 2282/2016)(Injunction Petition)	K LAKSHMANA CHARY	VIVEK JAIN G Sri Ramulu- Appearance by Vivek Jain vide USR No.76359 dated 29/08/2022 MEMO filed vide USR No. 120741 dated 11.12.2023	MEDAK
171	CC/1854/2022	GOKULA RAMA RAO	VIJAY B PAROPAKARI order dt : 10/02/2023. SR notice sent retd unserved. ( no such person )	RANGA REDDY
<b><u>INTERLOCUTORY</u></b>				
172	SA/1540/2011 IA 1/2016(SAMP 1983/2016)(Direction Petition) IA 1/2023(Permission Petition) IA 2/2023(Miscellaneous Petition)	P VINOD KUMAR	S NANDA K ANNAPURNA REDDY (LETTER)	KARIMNAGAR
173	SA/191/2012 IA 2/2021(Amendment Petition) IA 3/2021(Direction Petition) IA 1/2023(L R Petition)	SHARAD SANGHI	K LAKSHMANA CHARY B VENKAT RAMA RAO (R6) RR- Counter filed Vide Usr No.24610 Dt 17/3/2022 RR- Counter filed Vide Usr No. 24608 Dt 17/3/2022 RR- Counter filed Vide Usr No. 24606 Dt 17/3/2022	HYDERABAD
174	SA/377/2012 IA 2/2012(SAMP 817/2012)(Suspension Petition)	G L NARASIMHA RAO		NALGONDA

175	IA/1/2017(SAMP 2829/2017)(Restoration Petition) SA/11140/2012/(Filing No.)	SAROSH SAM BASTAWALA	PRABHAKAR PERI R1 died vide C.T RR2 to 10 unserved R11 served RR12 & 13 app by Prabhakar Peri	HYDERABAD
176	SA/374/2013 IA 1/2013(SAMP 1015/2013)(Injunction Petition)	M/s RESU LAW OFFICE	(COURT SLIP)	RANGA REDDY
177	SA/265/2014 IA 1/2018(Substitute Petition) IA 2/2018(Direction Petition) IA 1/2024(Stay Petition) IA 2/2024(Fix an Early Date) IA 3/2024(Direction Petition)	C V R RUDRA PRASAD	MOHAMMED GHOUSE AND ANOTHER(PARTY IN PERSON) MAHMOOD KHAN (R2) Affidavit filed vide USR No.4421 dated 12- 01-2024  (COURT SLIP) MEMO filed vide USR No.23444 dated 05- 03-2024	HYDERABAD
178	AS/6907/2014/(Filing No.) IA 1/2014(ASMP 1632/2014)(Condone Delay Petition) IA 4/2014(ASMP 6911/2014)(Direction Petition)	K. YADAGIRI	K ANANDA RAO	RANGA REDDY
179	SA/39318/2014/(Filing No.) IA 1/2015(SAMP 175/2015)(Condone Delay Petition) IA 1/2023(Condone Delay Petition) IA 2/2023(Restoration Petition)	SURESH SHIV SAGAR		HYDERABAD
180	SA/96/2015 IA 2/2015(SAMP 1233/2015)(Fix an Early Date)	B VIJAY KUMAR	RAMA RAO VUDATANENI	KHAMMAM
181	SA/134/2015 IA 2/2017(SAMP 659/2017)(Vacate Stay Petition) SA/230/2015	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT)	K HEMALATHA (R5) C V R RUDRA PRASAD (R2) C V R RUDRA PRASAD Memo of Appearance filed vide USR No 77331 dated 02/09/2022 MEMO filed vide USR No.103879 dated 16/11/2022	HYDERABAD
182	SA/230/2015 IA 1/2017(SAMP 232/2017)(Fix an Early Date) IA 2/2017(SAMP 669/2017)(Vacate Stay Petition)	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT)	K HEMALATHA C V R RUDRA PRASAD (R24) C V R RUDRA PRASAD Memo of Appearance filed vide USR No.68230 dated 03/08/2022 Memo of Appearance filed vide USR No.76928dated 30/08/2022	HYDERABAD
183	SA/709/2015 IA 1/2016(SAMP 829/2016)(Vacate Stay Petition)	MOHAMMED IMRAN KHAN	NAZIR AHMED KHAN	HYDERABAD

<p>184 AS/118/2017 IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition) AS/124/2017 AS/147/2017 AS/194/2018</p>	<p>E V V S RAVI KUMAR</p>	<p>POTTIGARI SRIDHAR REDDY G ANANDAM (R194) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R196) SRINIVASA RAO MADIRAJU (R22) K GOVERDHAN REDDY K GOVERDHAN REDDY (R193) CH VENKATESHWARA REDDY (R14) R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R23 R24 R25 R26 R27 R28 R29 R30 R31 R32 UNSERVED ∴R1,8,11,31,32-Returned unserved- No such person R2&amp;3-Died vide C.T. R4,12,16,17,19,20,23,29,30-served R5,13-Expired vide Postal endorsement R6,7,18,25,26,28- R9-Returned unserved- out of state R10-Returned unserved - insufficient address R14-App. by Government pleader R15-Returned unserved- left R22-App. by Chalakani Venkat Yadav (9467) vide Sr No.100130/19. R24-App. by P.Sridhar Reddy R27-App.by proof of service not filed for rr-1,4,6 to 11,15,18,19,25 to 28,30 &amp; 32 steps due to rr-5 &amp; 13</p>	<p>RANGA REDDY</p>
<p>185 AS/124/2017 IA 1/2018(Implead Petition) IA 2/2018(Miscellaneous Petition) IA 3/2018(Direction Petition) IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition)</p>	<p>M V DURGA PRASAD</p>	<p>POTTIGARI SRIDHAR REDDY G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R20) SRINIVASA RAO MADIRAJU (R24) G ANANDAM (R21) CH VENKATESHWARA REDDY (R16) K GOVERDHAN REDDY (R19) CHALAKANI VENKAT YADAV K GOVERDHAN REDDY RR-1,11,12-Returned unserved as-Out of state RR-2,14,22 &amp; 25- Serve RR-3,10-Returned unserved as-No such person RR-4 &amp; 5- died vide C.T. RR-6,8,9,17,18,19,27,28-NS NOT YET RETURNED R-7-Expired as per postal endorsement R-13-Returned unserved as-Left R-15,16-App. by K.Goverdhan reddy (382) RR-20,21- App.by G.Narender Reddy (16253) R-23-Returned unserved as-Not claimed R-24-App. by Chalakanj Venkat Yadav (9467) R-26-App. by Pattigari Sridhar Reddy (6622) RR-29,30,31-App. by G.Anandam (1339) RR-32 &amp; 33-REFUSED-VIDE MEMO FILED USR NO.11835/2020 IN IA NO.1/2018 MEMO FILED VIDE USR NO.17675/2020(TRACK RECORD PROPOSED RESPONDENETS)IN IA NO.1/2018 Memo filed vide USR No 7697/2020 Datrd 04/02/2020. MEMO FILED VIDE USR NO.46728/2020</p>	<p>-</p>

186	AS/147/2017 IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition)	NARESH REDDY CHINNOLLA	POTTIGARI SRIDHAR REDDY CH VENKATESHWARA REDDY (R17) SRINIVASA RAO MADIRAJU (R25) G ANANDAM (R13) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R11) CHALAKANI VENKAT YADAV N SAIDA RAO (R14) K GOVERDHAN REDDY (R12) K GOVERDHAN REDDY RR-1,7,9,10,15,17,19,20,21,22,26,30 & 31- SERVED RR-2,3,4,11-RETURNED UNSERVED-"NO SUCH PERSONS RR-5,6-DIED VIDE C.T. RR-8 & 16-" EXPIRED "VIDE POSTAL ENDORSEMENT R-12-RETD UNSERVED-ABSEND R-13-OUT OF STATION RR-14 & 18-PARTIES LEFT RR-23,24-" NOT CLAIMED "VIDE POSTAL ENDORSEMENT R-25-APP BY M/S CH.VENKAT YADAV R-27-RETURNED UNSERVED-DOOR LOCKED RR-28 & 29-" WANT OF FOREIGN COVERS "VIDE POSTAL ENDORSEMENT R-32-" REFUSED "VIDE POSTAL ENDORSEMENT	RANGA REDDY
187	AS/194/2018 IA 2/2018(Injunction Petition)	SURESH BHAKTULA	RAJESHWAR REDDY CHEEMARLA (R10) SRINIVASA RAO MADIRAJU (R22) POTTIGARI SRIDHAR REDDY (R24) KARRI MURALI KRISHNA (R9) CH VENKATESHWARA REDDY (R14) RR-1,4,78,10,17,20,21,23,28,29,31 & 32- SERVED RR-2 & 3-DIED VIDE C.T. RR-5,6,13-( DECEASED )VIDE POSTAL ENDORSEMENT R-9-APP BY M/S K.MURALI KRISHNA R-14-APP BY CH.VENKATESHWARA REDDY RR-11,15,18,19,27 & 30-( INSUFFICIENT - ADDRESSES )VIDE POSTAL ENDORSEMENT FORIEGN COVERS ALONG WITH FORIEGN ACK FORMS IN - TO SUFFICIENT STAMPS MAY BE AFFIXED FOR RR-25 & 26 RR-12,16 & 22-NS NOT YET RETURNED R-24-APP BY M/S P.SRIDHAR REDDY	RANGA REDDY
188	AS/143/2017 IA 4/2018(Vacate Stay Petition) IA 1/2024(Implead Petition)	CH VENKAT RAMAN	SEETHARAM REDDY KANCHARLA N BHUJANGA RAO CHEEDELLA LAKSHMI NARASIMHA RAO B S SIVA PRASAD (R2) COUNTER AFFIDAVIT FILED VIDE USR NO.125137/2023. COUNTER AFFIDAVIT FILED VIDE USR NO.23627/2024.	RANGA REDDY
189	AS/149/2017 IA 3/2019(Vacate Stay Petition)	KARUNAKAR REDDY	K RAGHUVVEER REDDY K DEVENDER M/s RESU LAW OFFICE (R2) K DEVENDER (R22) K DEVENDER (R71) K DEVENDER (R9) RAVIKANTH K (R1) RR-1 & 2-APP BY M/S K.RAGHUVVEER REDDY RR-3,7,13 & 19-SERVED RR-6 & 12-APP BY M/S K.DEVENDER 1)MEMO FILED VIDE USR NO.924/2017 2)PROOF OF MEMO NEWS PAPER PUBLICATION FILED VIDE(IN THE DISTRICT EDITIONS OF ANDHRA JYOTHI TELUGU DIALY,HAVING CIRCULATION IN HYDERABAD,SEC,BAD,NALGONDA,RAN GA REDDY,GUNTUR DIST)USR NO.2064/2017 FOR-RR-4,5,8 TO 11,14 TO 18 & 20 TO 23(SERVED) MEMO FILED VIDE USR NO.101434/2023. MEMO FILED VIDE USR NO.103975/2023. APPELLANT NO.2-NS-THROUGH RPAD AS PER C.O.DT.15.03.2024 VIDE JUDL.A.F.NO.17/2024 - NOT YET RETURNED.	RANGA REDDY

190	AS/361/2017 IA 1/2017(ASMP 908/2017)(Stay Petition)	A SRINATH	ANAND NAIDU MAMIDI	HYDERABAD
191	AS/375/2017 IA 1/2017(ASMP 927/2017)(Injunction Petition)	V V RAMANA RAO	P V SRINIVASA RAO RR1 & 2-APP BY P.V.SRINIVAS RAO R3-SERVED	KARIMNAGAR
192	AS/459/2017 IA 2/2017(ASMP 1103/2017)(Suspension Petition)	VIJAY ASHRIT	CHETLURU SREENIVAS	RANGA REDDY
193	AS/494/2017 IA 1/2021(Additional Material Petition)	SIVA S LANKA	J SURESH BABU	NALGONDA
194	AS/520/2017 IA 2/2017(ASMP 2239/2017)(Injunction Petition) IA 6/2017(XOBJ 10447/2017)(Petition for Grounds) IA 1/2021(Set Aside Abatement) IA 2/2021(L R Petition)	P RADHIKA	K RAMA SUBBA RAO MEMO FILED VIDE USR NO 42893/2021 DATED 28/07/2021.	RANGA REDDY
195	AS/534/2017 IA 1/2017(ASMP 1311/2017)(Condone Delay Petition) IA 2/2017(ASMP 1312/2017)(Injunction Petition) AS/521/2017 AS/543/2017 AS/545/2017 AS/546/2017	CH PUSHYAM KIRAN	KIRAN REDDY MALLARAPU SR-"ADDRESSEE LEFT WITHOUT INSTRUCTIONS " AS PER PROOF OF SERVICE FILED VIDE USR NO.102562/2023.	MEDAK
196	AS/521/2017 IA 1/2017(ASMP 1271/2017)(Injunction Petition)	CH PUSHYAM KIRAN	KIRAN REDDY MALLARAPU R1-"LEFT WITHOUT INSTRUCTIONS" R2-"INSUFFICIENT ADDRESS" RR3 TO 6-"ADDRESSEE LEFT" AS PER PROOF OF SERVICE FILED VIDE USR NO.102564/2023. MEMO PROOF OF SERVICE FILED VIDE USR NO.113180/2023.	MEDAK
197	AS/543/2017 IA 1/2017(ASMP 1325/2017)(Injunction Petition)	CH PUSHYAM KIRAN	KIRAN REDDY MALLARAPU R1-(LEFT WITHOUT INSTRUCTIONS) R2 & 3-(INSUFFICIENT ADDRESS) AS PER PROOF OF SERVICE FILED- VIDE USR NO.102560/2023. MEMO FILED VIDE USR NO.113182/2023	MEDAK
198	AS/545/2017 IA 1/2017(ASMP 1330/2017)(Condone Delay Petition) IA 2/2017(ASMP 1331/2017)(Injunction Petition)	CH PUSHYAM KIRAN	KIRAN REDDY MALLARAPU SR-"INSUFFICIENT ADDRESS" AS PER MEMO FILED VIDE USR NO.102557/2023. MEMO FILED VIDE USR NO.125855/2023.	MEDAK
199	AS/546/2017 IA 1/2017(ASMP 1334/2017)(Injunction Petition) IA 1/2018(Additional Material Petition)	CH PUSHYAM KIRAN	KIRAN REDDY MALLARAPU RR1 TO 4 - (ADDRESSEE LEFT) R5-(LEFT WITHOUT INSTRUCTIONS) R6 & 7-(INSUFFICIENT ADDRESS) AS PER PROOF OF SERVICE FILED- VIDE USR NO.102563/2023. MEMO FILED VIDE USR NO.113184/2023	MEDAK
200	AS/710/2017 IA 1/2017(ASMP 1738/2017)(Stay Petition)	M NARAYANA	K VENKATESH GUPTA	MAHABUBNAGAR
201	AS/966/2017 IA 1/2017(ASMP 2396/2017)(Stay Petition)	PRABHAKAR SRIPADA	J KANAKAIAH	KARIMNAGAR

202	AS/1145/2017 IA 1/2017(ASMP 2846/2017)(Injunction Petition) IA 2/2017(ASMP 2847/2017)(Stay Petition) IA 1/2024(Implead Petition)	SWATHI M	KARNAM RAMESH KATIKA RAVINDER REDDY GP FOR APPEALS (R21) RR-1 TO 14-APP BY KARNAM RAMESH RR-15 TO 20-NOT NECESSARY PARTIES VIDE C.T. R-21-APP BY GP FOR APPEALS. COUNTER AFFIDAVIT FILED VIDE USR NO.35114/2023. COUNTER AFFIDAVIT FILED VIDE USR NO.35117/2023. SOLE APPELLANT-APP BY M SWATHI (22388) COUNTER AFFIDAVIT FILED VIDE USR NO.21934/2024.	WARANGAL
203	AS/1362/2017 IA 1/2017(ASMP 17560/2017)(Stay Petition)	BETHI VENKATESWARLU	SR-( UNCLAIMED )AS PER MEMO- FILED VIDE USR NO.7118/2024.	KARIMNAGAR
204	AS/61/2018 IA 1/2018(Direction Petition)	MD AJMAL AHMED	ASHISH SAMAT (R2) R1-RETURNED AS UNCLAIMED AS PER POSTAL ENDORSEMENT R2-APP BY ASHISH SAMAT	RANGA REDDY
205	AS/166/2018 IA 2/2017(ASMP 8397/2017)(Stay Petition) IA 5/2017(ASMP 17700/2017)(Condone Delay in Rep) IA 1/2018(Vacate Stay Petition) IA 2/2018(Vacate Stay Petition)	A KESHAVA REDDY	R SUBBARAYUDU MEMO OF FILED VIDE USR NO.40423/2018 for R-1 R-2-APP BY M/S R.SUBBA RAYUDU R-3-SERVED	RANGA REDDY
206	AS/418/2018 IA 1/2018(Injunction Petition) IA 2/2018(Suspension Petition) IA 3/2018(Vacate Stay Petition)	PODILA HARI PRASAD	DASI RAMESH (R7) DASI RAMESH (R6) RR1 TO 5-SERVED RR6 & 7-APP BY DASI RAMESH	WARANGAL
207	AS/994/2018 IA 3/2018(Direction Petition)	CHETLURU SREENIVAS	SR-NS NOT YET RETURNED MEMO FILED VIDE USR NO.50906/2018	KARIMNAGAR
208	AS/1100/2018 IA 1/2018(Receive Docs Petition) IA 2/2019(Dispense with Petition) IA 3/2019(Condone Delay Petition) IA 4/2019(Review Petition)	ALLADI RAVINDER BANDAR SRIKANTH	Dr.VENKAT REDDY DONTI REDDY RR-1 TO 3-APP BY Dr.Venkat Reddy Donthi Reddy (9307) vide SR No.32171/2019. Counter filed by respondents vide USR No.60659/2018. Memo filed vide USR No.57502/2018.	KARIMNAGAR
209	AS/1162/2018 IA 1/2018(Stay Petition) IA 1/2022(Stay Petition)	C RUTHWIK REDDY	SRINIVASA RAO SIRIKONDA SR-( POSTAL TRACKING REPORT )VIDE MEMO FILED- VIDE USR NO.76997/2018	MEDAK
210	AS/1475/2018 IA 2/2018(Suspension Petition) IA 1/2023(Injunction Petition)	MOHD ASIFUDDIN	V SATYAM REDDY (R4) V SATYAM REDDY (R8) V SATYAM REDDY (R7) V SATYAM REDDY (R9) RR-1 & 3-SERVED R-2-NS NOT YET RETURNED RR-4,7 TO 9-APP BY M/S V.SATYAM REDDY RR-5,10 TO 19,28 TO - 32-NOT NECESSARY PARTIES VIDE C.T. RR-6,20,21,24 TO 27-( NO SUCH PERSON )	MEDAK

211	AS/1566/2018 IA 1/2018(Injunction Petition)	K RAMA SUBBA RAO	LASETTY RAVINDER RR-1 TO 5-APP BY M/S LASETTY RAVINDER R-6-(SERVED)THE POSTAL ENDORSEMENT ALONG- WITH ORIGINAL RPAD RECEIPTS ARE FILED- VIDE USR NO.89195/2023 PROOF OF SERVICE FILED USR NO.124202/2023.	ADILABAD
212	SA/315/2022 IA 1/2016(SAMP 986/2016)(For Being Mentioned) IA 1/2022(Permission Petition) SA/920/2014	ARAVALA SREENIVASA RAO	P RAJASEKHAR Dr CHALLA SRINIVASA REDDY (R123) M.V. PRATAP KUMAR (R2) Appellant - Appearance by Aravala Sreenivasa Rao R2-Appearance by M.V.Pratap Kumar (14553)	NIZAMABAD
213	SA/920/2014 IA 1/2022(Leave Petition)	M.V. PRATAP KUMAR	ARAVALA SREENIVASA RAO (R2) Appellant - Appearance by Aravala Sreenivasa Rao R2-Appearance by M.V.Pratap Kumar (14553)	NIZAMABAD
<b>FINAL HEARING</b>				
214	SA/104/2014	M VIJAYA KUMAR GOUD	MALOTHU RAVEENDAR (R2) MALOTHU RAVEENDAR (R3) RRI,7,16,21-DIED VIDE C.T. RR2,8,12,22-EXPIRED VIDE POSTAL . RR3TO5,13,18-DISD FOR DEFAULT VIDE CO.DT.24.4.17. RR6,9TO11,14,17,19,20,22TO26-SERVED	MAHABUBNAGAR
215	SA/98/2015	B VIJAY KUMAR	RAMA RAO VUDATANENI	KHAMMAM
216	AS/400/2015	MOHAMMED IMRAN KHAN	KOWTURU PAVAN KUMAR KOWTURU VINAYA KUMAR (R5) KOWTURU VINAYA KUMAR (R4) KOWTURU VINAYA KUMAR (R2) R-1-APP BY M/S K.PAVAN KUMAR RR-2,4 & 5-APP BY K.VINAYA KUMAR AS PER USR NO.11207/2015 R-3-(LEFT)AS PER MEMO FILED VIDE USR NO.1857/2015	RANGA REDDY
217	AS/179/2017	G VASANTHA RAYUDU	BANDA PRASADA RAO(SC FOR TSAIDC) RR1 TO 3-SERVED. APPELLANT NOS.1 & 2-NS-NOT YET RETURNED.	ADILABAD
218	AS/185/2017	PRATUSHA BOPANA	D SHASHIDHAR D Y L N CHARYULU (R15) M DAS MOHAPATRA (R14) R-1-APP BY M/S M.DAS MOHAPALRA RR-2 TO 5-APP BY M/S D.SHASIDHAR RR-6 TO 9-SERVED 1)MEMO FILED VIDE USR NO.792/17 FOR R-10 2)COUNTER AFFIDAVIT FILED VIDE USR NO.77526/2022 3)COUNTER AFFIDAVIT FILED VIDE USR NO.77528/2022 4)COUNTER AFFIDAVIT FILED VIDE USR NO.77531/2022 (PRONOUNCEMENT ONLY IN IA'S 1,2,3 AND 4 OF 2022)( HCJ NOTE)	NALGONDA
219	AS/208/2017	M/S BHARADWAJ ASSOCIATES	K PURUSHOTHAM	RANGA REDDY
220	AS/264/2017	P DEVENDER	PITHANI CHANDRA SEKHARA REDDY J VENKATESWARA REDDY (R24)	WARANGAL



221	AS/317/2017	M N NARASIMHA REDDY	P VIDYA SAGAR REDDY (R5) P VIDYA SAGAR REDDY (R2) P VIDYA SAGAR REDDY (R3) P VIDYA SAGAR REDDY (R7) P VIDYA SAGAR REDDY (R6) P VIDYA SAGAR REDDY (R4) R1-DIED RR2 TO 7-APP BY P VIDYA SAGAR REDDY R8-RETURNED UNSERVED LEFT BATTU DUE FOR R8	RANGA REDDY
222	AS/348/2017	K S MURTHY		KARIMNAGAR
223	AS/425/2017	SRINU BABU NAIDU	VENKATESWARA RAO UPPALA (R1)	RANGA REDDY
224	AS/439/2017	G ANANDAM	C A R SESHAGIRI RAO	WARANGAL
225	AS/448/2017 AS/444/2017	M SRINIVASA SWARUP	SR-SERVED AS PER MEMO FILED VIDE USR NO.1748/2017. SR-SET EXPARTE AS PER C.O.DATED: 12.12.2023.	RANGA REDDY
226	AS/444/2017	M SRINIVASA SWARUP	B SHIVA KUMAR SR-APP BY B.SHIVA KUMAR	RANGA REDDY
227	AS/638/2017	PILLIX LAW FIRM	BASETY KARTHIK SR-APP BY B.KARTHIK (15920)	KARIMNAGAR
228	AS/729/2017	ARCOT SRINIVAS	J VENKATESWARA REDDY R1-APP BY J VENKATESWARA REDDY (429) R2-SERVED.	WARANGAL
229	AS/734/2017	J RAJESWAR		RANGA REDDY
230	AS/929/2017	K B RAMANNA DORA	S A RAZAK R1-APP BY S.A.RAZAK RR2 TO 5-NS-NOT YET RETURNED. MEMO FILED VIDE USR NO.77015/2023.	MAHABUBNAGAR
231	AS/935/2017	S BHOOMA GOUD	K VENKATESH GUPTA	MAHABUBNAGAR
232	AS/961/2017	P JAGADISH CHANDRA PRASAD		RANGA REDDY
233	AS/962/2017	K V L JAYASIMHA	C HARI PREETH R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 UNSERVED ,:RR-1 TO 15,17 TO 24-NOT NECESSARY PARTIES VIDE C.T. R-16-APP BY SRI C.HARI PREETH	WARANGAL
234	AS/969/2017	V NARASIMHA GOUD(SC FOR HMDA)	K PRADEEP REDDY	RANGA REDDY
235	AS/1066/2017	GADDAM SRINIVAS	RAMAKRISHNA K	RANGA REDDY
236	AS/225/2018	CHERUKU RAMESH	V HARI HARAN SR-APP BY V HARI HARAN	RANGA REDDY

